

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**LD-VC-BA-70/2020**

Navnath Bablo Gaonkar, presently  
lodged in Bicholim Police Station,  
Thr. Brother in law.

...Applicant.

Vs

State Thr. Public Prosecutor and anr.

...Respondents.

Shri S. Keny, Advocate for the Applicant.

Shri P. Faldessai, Addl. Public Prosecutor for the respondents.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:16 December 2020.**

P.C.

The learned Additional Public Prosecutor assures the Court that the prosecution will upload the reply before vacation and the Court may take up the matter soon after vacation. Applicant counsel agrees.

2. Post the matter after vacation.

**DAMA SESHADRI NAIDU, J.**

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